Secretaries, are staffed bv\_ persons belonging to the Research Side of the iCAR. There is no person belonging to I.A.S. cadre in any of these posts. The two posts in the grade of Under Secretary are held by officers belonging to C.S.S. cadre. One of them, *viz.*. Internal Financial Adviser, has been selected from the C.S.S. in accordance with the recruitment rules prescribed for the post. The other incumbeni who belongs to C.S.S. is at present on deputation upo March 31, 1976. The remaining six posts of Under Secretaries are •filled up by ihc Research Side staff of the Council. It would, therefore, not be correct to say that their avenues of promotion have been blocked.]

## Conference of AH India district education officers

547. SHRI RABI RAY: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be'pleased to state

- (a) whether it is a fact that a three-day conference of the All India District Education Officers was held recently in New Delhi;
- (b) if so, what are the details thereof and the decisions arrived thereat; and
- Ic) the manner in which these decisions are proposed to be implemented?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN): (aj to (c) The National Staff College for Educational Planners and Administrators, organised an All India Conference of District Education Officers in New Delhi from the 6th to the 8th March, 1976. The Conference was attended by about 270 delegates from all the States and Union Territories, besides the Senior Officers of Education Department of some of the States.

The recommendations of the Conference fall into four groups, namely (i) Curriculum for the 10-yea- school, (ii) introduction of vocationalisation at the +2 stage, (iii) nonformal education, and (iv) strengthening of educational administration at the District level.

The recommendations are being finalised in the li'sht of the comments and suggestions made by the participants, and will be conveved to the State Governments, the National Council of Educational Research and Training and the Directorate of Non-Formal Education which are concerned with their implementation.

to Questions

Financing of milk plants in Punjab by Indian Dairy Development Corporation iHRJ R IB1 R \Y: Will the Mi ter of AGRICULTURE AND IRRIGATION be pleased to state: KM that the Indian Dairy De :r..-nt Coir: 9 agreed to is. Be more milk plants in Punjab; and (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS <sup>1</sup> PATEL): (a) No, Sir. lb) Docs not arise.

## Shifting of shops from cycle market at Esplande Road, Delhi

549. SHRI GANESH LAL MALI; Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether some shops from the cycle market at Esplanade Road near Jama Masjit, Delhi have recently been shifted to the Ihandewalan Cycle Market No. I;
- (b) whether Government propose to shift some more shops of cycle dealers situated in the houses facing Esplanade Road, to Jhandewalan Cycle Market No. II, if so the details thereof, and
- (c) by when, all these, shops are likely to be shifted to new location?

THE MINISTER OF WORKS AND HOUSING (SHRI K. RAGHU RAMAIAH): (a) Yes, Sir.

(b) and (cf Delhi Development Authority has no proposal at present for shifting • these cycle shops.

## I Exploration of ground water resources by the central ground water board

550. SHRI KALYAN ROY:

SHRI LAKSHMANA MAHA-PATRO : SHRI BIR CHANDRA DFB BURMAN: SHRI JAHARLAL BANERJEE:

Will the Minister of AGRICULTURE

! AND IRRIGATION be pleased to state:
(a) whether the Central Ground Water

<sup>1</sup> Board has undertaken any exploration,

assessment and development of ground country, namely, West Bengal, Bihar! Orissa; pollusion of the fresh -ground water sy 'ems. water resources in the Eastern region of ;he • b) if so, what are the details thereof; not,

what are the reasons th.

d) whether Government propose and develop ground water districts of and Midnapore, scarcity of water throughout the year?

MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ development and requirement of the Co KHAN): (a) Yes Sir. The Central Ground plex. Water Board has carried out and at present also engaged in carrying out exploration, assessment and development of the Ground Water Resources in Eastern areas of the country, namely:-West Bengal, Bihar and Orissa.

(b) An area of 43,450; 69.400: and 37,845 Sq. Kms. had been covered by systematic hydrogeological surveys in the States of Bihar, West Bengal and Orissa, respectively by the Central Ground Water Board upto the end of 4th Five Year Plan. Additional areas of 7,000; 16,940 and 7,500 in Bihar, West Bengal and Orissa, respectively arc likely to be covered by March, 1976. In addition, Board has undertaken detailed exploration studies led by drilling in Deltaic tracts of West Bengal in Bishnupur, Falta, Diamond, ! farbour, Kakdwip, Namkhana, Raidiahi, (mining and Baruipur area and Murshida-bad, Nadia, 24-Parganas, Malda, West Dinajpur, Darjeeling, Jalpaiguri and Cooch Behar Districts and Coastal tracts of Orissa covering Cuttack\* Balasore and Puri districts and Gaya, Shahabad and adjoining districts of Bihar. The Board has given special preference to the exploration and prospecting of the resources in the drought . prone Bankura, Purulia and Midnapur districts West of Bengal, Chakulia, Baharagorc areas of Singh-bhum district, and parts of Begu Sarai areas in Bihar and Talcher in Dhen-kanal districts of Orissa.

The development of the resources especially in the coastal tracts of West Ben;:: !! and Orissa has to be taken up with the

desired amount of caution wnn a view i avoiding the ingress of the salinity an <c) The question does not ai (d) Yes Sir. The exploration of grow water resources in parts of Purulia Bankura districts has been done dsiri; the field season 1974-75 to ore and that in t] Birbhum district will be taken re-iroes in up dun 1976-77 field season. In the Birbhuin, . nkura, Purulia Mid district Central Ground Water Board I which suffer fom acute done exhaustive work for the de\ of Haldia complex and is at present mo toring the THE MINISTER OF STATE IN THE development programmes of 1 resources looking into the large

## Water charges from the alioucs of T).D flats in cast of Kailash

551, OR, K. MATHEW KURLV the Minister of WORKS AND HOUSi' / be pleased to state:

- (a) whether it is a fact that the allot! 01 D.D.A. fiats in multi-storeyed bk of East of Kailash have to pay at the of 65 paise per kilo litre of water supp to them by the Delhi Development Au ril;;
- ib) whether the allottees have repres ed to D.D.A. for the reduction in rale of water so as to bring it at h the municipal rate of 17 paise kilo litre; and (c) if so, the decision taken thereon THE MINISTER OF WORKS HOUSING (SHRI K. **RAGHU** MATAH): (a) Yes, Sir. m Yes, Sir.
- (c) The demand of allottees for redi the recovery charges from the rate 65 paise per kilo litre could not be ac< ed as this rate has been fixed taking consideration the expenses incurred it boost'ng arrangements made to si water to the flats in the four-sto: buildings.

Supply of milk in Ihe walled city of 1 552 SHRI GANESH LAL MALI: the Minister of AGRICULTURE IRRIGATION be pleased to refer t. answer to Starred Question 323 giv